

# THE HIGH COURT OF ORISSA, CUTTACK

## NOTIFICATION

No. XXXIII-03/2020-21- 12677 / Dated: 01.11.2021

In order to boost e-Filing in the Courts by using the e-filing portal devised by the e-Committee, Hon'ble Supreme Court of India for the purpose of enabling Advocates and parties to file their cases electronically and since the State Government is a major litigant before the Court and to immensely augment e-filing initiative of the Court, it is hereby notified that with effect from 01.11.2021 all agencies and departments of the State Government shall make all their filing in High Court of Orissa through e-Filing System by using the e-Filing Portal at (<https://efiling.ecourts.gov.in/or/>).

Hard copies of e-filed documents are not required to be filed. The original documents relevant to the e-filed matters may be retained by the e-filer.

Detailed information relating to e-Filing are available in Court's website through the link/menu 'e-Services'.

In case any assistance is required, services at the Court's newly e-Filing Stations may be utilized.


By order

  
Registrar (Judicial)

Memo No. XXXIII-03/2020-21- 12678(150) / Dtd: 01 .11.2021

Copy forwarded to:-

1. All Officers of the Court
2. The Asst. Registrar-cum-Sr. Secretary to Hon'ble the Chief Justice.
3. All Asst. Registrar-cum-Sr. Secretaries/ Secretaries to Hon'ble Judges of the Court.
4. All S.R/ A.S.R & O.C/ Superintendents/ Section Officers of the Court.
5. Peskar, Lawzima Court.
6. Technical Director, NIC/Superintendent, Computer Section to upload in the website of the Court.
7. Notice Board.  
for information and necessary action.

  
Registrar (Judicial)

**Memo No. XXXIII-03/2020-21- 12679 (41)/ Dtd: 01 .11.2021**

Copy forwarded to:-

1. Chief Secretary to Govt. of Odisha, Bhubaneswar
2. Advocate General, Odisha, Cuttack
3. Principal Secretary to Govt. of Odisha, G.A & P.G Department, Bhubaneswar
4. Principal Secretary to Govt. of Odisha, Home Department, Bhubaneswar
5. Principal Secretary to Govt. of Odisha, Finance Department, Bhubaneswar
6. Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar
7. Principal Secretary to Govt. of Odisha, Health & Family Welfare Department, Bhubaneswar
8. Director, Odisha Judicial Academy, Cuttack
9. Member Secretary, Odisha State Legal Services Authority, Cuttack
10. District & Sessions Judges (All) of the State
11. President, Orissa High Court Bar Association, Cuttack
12. Secretary, Orissa High Court Bar Association, Cuttack  
for information and necessary action.

*Jm*  
*1/11/2021*  
**Registrar (Judicial)**